

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1065/2026

NITIN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 02-09-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Sanjay Hegde, Sr. Adv.
Mr. Amol B Karande, Adv.
Mr. B Lakshmi Pallesh, Adv.
Ms. Gayathri, AOR
Mr. Vishal Jogdand, Adv.
Mr. Ashutosh Srivastava, Adv.
Mr. Jainnail Singh, Adv.
Ms. Aakanksha Koli, Adv.
Ms. Potturi Bhanu Sri, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. The direction sought in this Writ Petition is to increase the strength of the seats in the Bar Council of Maharashtra and Goa from 25 to 33. Since the issue raised is essentially a policy decision, we deem it appropriate to let the concerned stakeholders consider the petitioner's claim.

2. Accordingly, we dispose of this Writ Petition with a request to the learned Attorney General for India to consider this Writ Petition as a representation and take an appropriate decision in consultation with the State Bar Council. A complete set of the

paperbook shall be forwarded to the office of the learned Attorney General for India.

3. Pending application(s), if any, shall stand closed.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR